GOVERNMENT OF INDIA MINISTRY OF FOOD PROCESSING INDUSTRIES RAJYA SABHA

UNSTARRED QUESTION NO. 1346 ANSWERED ON 02ND AUGUST, 2024

ALLOCATION AND UTILISATION OF FUNDS UNDER PM KISAN SAMPADA YOJANA

1346. MS. SUSHMITA DEV:

Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the funds allocated and utilised under Pradhan Mantri Kisan SAMPADA Yojana (Scheme for Agro-Marine Processing and Development of Agro-Processing Clusters) in the last five years, year-wise, State-wise;
- (b) the number of sanctioned, completed, and operational Agro-Processing clusters across the country since inception of the Scheme, year-wise, State-wise, category-wise; and
- (c) whether it is a fact that the Agro-Processing Clusters (APC) Scheme is a modified version of the Mega Food Parks (MFP) scheme, if so, the reasons and the modications in the scheme?

ANSWER

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI CHIRAG PASWAN)

(a) The Government of India had approved the umbrella Central sector scheme i.e. SAMPADA – Scheme for Agro-marine processing and Development of Agroprocessing Clusters for implementation period 2016-2020 coterminous with the 14th Finance Commission cycle. The scheme has been subsequently renamed as 'Pradhan Mantri Kisan SAMPADA Yojana (PMKSY)'. PMKSY was envisaged as a comprehensive package which will result in creation of modern infrastructure with efficient supply chain management from farm gate to retail outlet. It will not only provide a big boost to the growth of food processing sector in the country but also help in providing better returns to farmers and is a big step towards increasing farmers income, creating employment opportunities especially in the rural areas, reducing wastage of agricultural produce, increasing the processing level and enhancing the export of the processed foods. Under the PMKSY scheme, the funds are not allocated State-wise.

The details of year-wise and state-wise funds allocation and its utilisation in the last five years under the component schemes of PMKSY is at **Annexure-I**.

- (b) The number of sanctioned, completed/ operational Agro-Processing Clusters across the country since inception of the Scheme, year-wise, State-wise, and category-wise is at **Annexure-II & Annexure-III**.
- (c) Scheme for Creation of Infrastructure for Agro Processing Clusters (APC Scheme) has been launched during May, 2017 as a new scheme under the Pradhan Mantri Kisan Sampada Yojana and since then APC scheme is being implemented as a separate scheme and as such, it is not connected with Mega

Food Parks Scheme (MFP), which was also a part of PMKSY.

APC scheme aims at development of common infrastructure such as cold storage, ripening chamber, silos, IQF, warehouse, internal roads, boundary wall, ETP/ STP, water supply, etc. to encourage entrepreneurs to set up food processing units based on cluster approach.

At least 10 acres of land (5 acres in urban areas) for the project is required arranged by the PEA and at least 5 food processing units with aggregate investment of minimum Rs. 25 crore are required to be set up in the approved APC.

Scheme envisages grants-in-aid @35% of eligible project cost in general areas and @50% of eligible project cost in difficult areas, SC/ST, FPOs and SHGs subject to maximum of Rs.10.00 Crores

ANNEXURE REFFERED TO IN REPLY TO PART (a) OF ADMITTED RAJYA SABHA UNSTARRED QUESTION NO. 1346 FOR ANSWER ON 02ND AUGUST, 2024 REGARDING ALLOCATION AND UTILISATION OF FUNDS UNDER PM KISAN SAMPADAYOJANA

<u>Year-wise and State-wise details of Funds allocation and utilization in the last five year under PMKSY</u>

Year-wise and state-wise allocation of funds and utilization under PMKSY (Rs in crore)											
	2019-	2019-2020		2020-2021		2021-2022		2022-2023		2023-2024	
Name of State	Approved grant	Released amount	Approved grant					Release d amou nt	Approved grant	Released amount	
Andhra Pr adesh	14.75	2.52	119.49	84.94	1.69	9.83	229.04	24.62	223.11	32.78	
Arunachal Pradesh	8.33	0	0	0.81	0	5.88	6.22	1.56	18.25	2.5	
Assam	75.39	26.35	78.83	59.08	15.34	48.56	103.22	34.41	149.99	41.22	
Bihar	25	16.15	3.06	4.38	0	2.48	24.21	2.49	15.54	7.5	
Chhatisgar h	0	0	0	3.07	0	0.92	10.87	3.74	0	0	
Goa	2.91	0	0	1.45	0	1.31	0	0	4.8	0	
Gujarat	84.67	45.48	67.01	78.49	0	41.6	123.99	59.78	12.6	28.07	
Haryana	63.83	42.15	249.16	217.04	0	28.82	23.91	14.02	60.45	16.82	
Himachal Pradesh	37.22	25.34	20	28.5	0	17.5	25.02	10.46	20.29	0	
Jharkhand	0	0	0	0	0	0	0	0	0	0	
Karnataka	100.9	135.37	195.37	133.4	0	69.59	48.49	27.27	69.75	21.23	
Kerala	33.83	13.64	72.94	41.63	0	40.91	35	10.48	56.21	23.7	
Madhya P radesh	13.91	18.13	57.22	39.25	0	12.15	96.33	10.29	26.37	17.6	
Maharasht ra	107.92	47.28	50.06	51.4	8.28	60.78	347.36	70.07	181.4	75.71	
Manipur	0.8	0	0	3.04	0	0.4	0	0.38	3.07	0	
Meghalay a	0	0.68	4.7	2.35	0	2.26	0	0	16.11	0	
Mizoram	3.55	0	0	0	0	1.78	0	0	0	0	
Nagaland	0	2.5	15.41	1.41	0	0	0	0	0	0	
Odisha	11.36	11.8	10	12	0	1.09	51.51	6.45	25.84	2.5	
Punjab	22.05	115.71	25.9	27.3	0	24.3	55.28	16.31	18.71	20.09	
Rajasthan	12.34	13.99	41.19	30.4	0	11.27	85.54	5.18	37.79	11.68	

Sikkim	0	0	0	0.83	0	0	0	0	0	0
Tamil Nad u	109.23	127.82	221.73	139.66	9.14	62.68	34.39	55.02	94.34	38.64
Telangana	54.42	33.35	62.63	14.81	0	35.05	61.19	7.27	113.26	19.86
Tripura	10.54	2.5	1.24	2.5	0	5.81	2.89	0.74	0	0
Uttar Prad esh	26.6	33.88	55.89	62.42	0	56.84	132.23	48.19	51.75	24.02
Uttarakha nd	21.61	3.02	59.01	60.55	0	13.84	36.31	9.07	20.17	29.54
West Ben gal	36.49	55.46	37.77	28.62	0	8.19	42.52	19.61	30.19	13.75
A&N Islan ds	0	0	35.54	0	0	23.27	0	0	0	0
Chandigar h	0	0	0	0	0	0	0	0	0	0
Delhi	0	46.93	24.24	18.37	0	11.54	0	3.69	3.25	0
Dadra & N agar Have li and Dam an & Diu	3.64	5.59	0	2.96	0	2.01	0	1.68	0	0
Jammu & Kashmir	22.89	13.7	79.12	65.51	0	27.01	4.25	13.45	3.64	2.13
Ladakh	0	0	0	0	0	0	0	0	0	0
Lakshdwe ep	0	0	0	0	0	0	0	0	0	0
Pondicherr y	0	0	31.9	20.95	0	0	3.11	1.09	0	0
TOTAL	904.18	839.34	1619.41	1237.12	34.45	625.66	1582.88	457.32	1256.88	429.34

ANNEXURE REFEREED TO IN REPLY TO PART (b) OF ADMITTED RAJYA SABHA UNSTARRED QUESTION NO. 1346 FOR ANSWER ON 02ND AUGUST, 2024 REGARDING ALLOCATION AND UTILISATION OF FUNDS UNDER PM KISAN SAMPADAYOJANA

<u>Details of number of projects sanctioned state-wise, year-wise and categorywise</u> (SC/ST/General) under APC scheme since inception

Sl. No	State	Projects approve d in 2017-18	Projects approve d in 2018-19	Projects approve d in 2019-20	Projects approve d in 2020-21	Projects approve d in 2021-22	Projects approve d in 2022-23	Projects approve d in 2023-24
1	Andhra Pradesh	0	0	0	0	0	3	4 (3 SC)
2	Assam	0	0	3	2	0	2	1
3	Bihar	0	1	0	0	0	0	0
4	Chhattisgarh	0	0	0	0	0	0	1
5	Goa	0	0	0	0	0	0	0
6	Gujarat	0	2	1	1	0	0	0
7	Haryana	0	2	0	0	0	1	0
8	Himachal Pradesh	0	1	0	0	0	0	1
9	Jammu & Kashmir	0	1	0	0	0	0	0
10	Jharkhand	0	0	0	0	0	0	0
11	Karnataka	0	1	0	1	0	1	0
12	Kerala	0	0	1	1	0	0	0
13	Madhya Pradesh	0	2	0	1	0	1	0
14	Maharashtra	3	2	1 (ST)	2	1	2	2 (1 SC)
15	Orissa	0	0	0	0	0	1	0
16	Punjab	0	2	1	0	0	0	0
17	Rajasthan	0	0	0	0	0	3	1 (SC)
18	Tamil Nadu	0	0	2	8	1	0	1
19	Telangana	0	0	0	1	0	2	2 (1 SC)
20	Uttar Pradesh	0	2 (1 SC)	0	0	0	0	0
21	Uttarakhand	0	0	0	0	0	0	0
22	West Bengal	0	0	0	0	0	0	0
23	Arunachal Pradesh	0	0	0	0	0	0	0
24	Manipur	0	0	0	0	0	0	0
25	Meghalaya	0	0	0	0	0	0	0

26	Mizoram	0	0	0	0	0	0	0
27	Nagaland	0	0	0	0	0	0	0
28	Tripura	0	0	0	0	0	0	0
29	Sikkim	0	0	0	0	0	0	0
30	A & N Islands	0	0	0	0	0	0	0
31	Chandigarh	0	0	0	0	0	0	0
32	D & N Haveli & Daman & Diu	0	0	0	0	0	0	0
33	Delhi	0	0	0	0	0	0	0
34	Lakshadwee p	0	0	0	0	0	0	0
35	Pondicherry	0	0	0	0	0	0	0
36	Ladakh	0	0	0	0	0	0	0
	Total	3	16	9	17	2	16	13

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<u>Details of number of projects operational/ completed state wise, year wise and category wise (SC/ST/General) under APC scheme since inception</u>

S l. N o	State	completed	Projects O perational / completed 2018-19	Projects O perational / completed 2019-20	Projects O perational / completed 2020-21	-	Projects O perational / completed 2022-23	Projects O perational / completed 2023-24
1	Andhra Pradesh	0	0	0	0	0	0	0
2	Assam	0	0	0	0	0	0	1
3	Bihar	0	0	0	0	0	0	0
4	Chhatti sgarh	0	0	0	0	0	0	0
5	Goa	0	0	0	0	0	0	0
6	Gujarat	0	0	1	0	1	1	1
7	Haryana	0	0	0	0	1	0	0
8	Himach al Prad esh	0	0	0	0	1	0	0
	Jammu							
9	& Kash mir	0	0	0	1	0	0	0
1	Jharkh and	0	0	0	0	0	0	0
1 1	Karnata ka	0	0	0	0	1	0	0
1 2	Kerala	0	0	0	0	0	2	0
1 3	Madhy a Prade sh	0	0	0	0	2	0	0
1 4	Mahara shtra	0	0	2	1	1	0	1
1 5	Orissa	0	0	0	0	0	0	0
1	Punjab	0	0	0	0	0	1	0

						1		
1 7	Rajasth an	0	0	0	0	0	0	0
1	Tamil N adu	0	0	0	0	0	0	2
1	Telang ana	0	0	0	0	0	0	0
2	Uttar Pr adesh	0	0	1	1 (SC)	0	0	0
2	Uttarak hand	0	0	0	0	0	0	0
2 2	West B engal	0	0	0	0	0	0	0
2 3	Arunac hal Pra desh	0	0	0	0	0	0	0
2 4	Manipu r	0	0	0	0	0	0	0
2 5	Meghal aya	0	0	0	0	0	0	0
2	Mizora m	0	0	0	0	0	0	0
2 7	Nagala nd	0	0	0	0	0	0	0
2	Tripura	0	0	0	0	0	0	0
2 9	Sikkim	0	0	0	0	0	0	0
3	A & N I slands	0	0	0	0	0	0	0
3	Chandi garh	0	0	0	0	0	0	0
3 2	D & N Haveli & Dam an & Di u	0	0	0	0	0	0	0
3	Delhi	0	0	0	0	0	0	0
3	Laksha dweep	0	0	0	0	0	0	0
3 5	Pondic herry	0	0	0	0	0	0	0
3	Ladakh	0	0	0	0	0	0	0
	Total	0	0	4	3	7	4	5